

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05/10/2020

Sr. No.	Suit No.	Title	Stage of the suit
1.	5261/07	Nova Pack Pvt. Ltd. V/s M S Commissioner of Customs and others	Judgement
2.	N/M No. 3174/18 and N/M No. 3360/08 in 8772/93	M/s Uma Engineering V/s Maharashtra Small Scale Industries Development Corp. Ltd.	Order
3.	7529/03	Blossom D'souza and ors V/s Verpnica Peter Miranda	H.CT. Time bound

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CIVIL CAUSE LIST DATED 06-10-2020

Sr. No.	Suit No.	Title	Stage of the suit
1.	5014/07	M.s Sarvotech Engineering Industrial Ltd. V/s M S Pishu Travels and Tours	order
2.	6052/06	Khemchand b Bhagwani V/s Manghandas Jayramdas	Order
3.	3855/10	K. Bhatia Enterprises V/s Farah Diba Sultan Ahmed	Judgement
4.	7921/98	Pushpa Gajanan Chandi Vs PORT	Order

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CIVIL CAUSE LIST DATED 07-10-2020

Sr. No.	Suit No.	Title	Stage of the suit
1.	1451/17	Corporation bank V/s Abdul Abbas and ors	Order
2.	1453/17	Corporation bank V/s Mohd. Ibrahim and ors	Order
3.	1454/17	Corporation bank V/s Mohd Arshad Khan and ors	Order

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CIVIL CAUSE LIST DATED 08-10-2020

Sr. No.	Suit No.	Title	Stage of the suit
1.	2094/12	Victoria Timber supplying Co. V/s Lockwood Industrial and Transport	Judgement
2.	7032/02	The oriental Insurance Co. Ltd. V/s All India Good Transport.	Judgement
3.	8556/98	Sabir Hussain Sharif Ahmed and ors Vs Famous bakery and ors	Judgement

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COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09-10-2020

Sr. No.	Suit No.	Title	Stage of the suit
1.	6072/07	Wilber Louis D Soza V/s Sai Shakti Developers and Builders and ors	Argument (PH)

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